

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 47...../HCS

Dated: 29.10.24

**N-O-T-I-F-I-C-A-T-I-O-N**

In continuation to Notification Nos. 52/Confdl./HCS and 53/Confdl./HCS dated 07.12.2023, it is hereby notified for general information that 31.10.2024 shall be observed as holiday for the High Court of Sikkim and all the Subordinate Courts of Sikkim on account of Laxmi Puja/Kali Puja.

By Order,

sd/-  
**REGISTRAR**

Memo No. V (41)/Confdl/HCS/ 9365-403  
Dated: 29.10.24  
Copy to:

1. Secretary General, Supreme Court of India, New Delhi;
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi;
3. Registrar General, All Hon'ble High Court;
4. President, Bar Association of India, New Delhi;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
7. Additional Registrar-cum-PPS to HCJ, High Court of Sikkim, Gangtok;
8. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok;
12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok;
13. Advocate General, Government of Sikkim, Gangtok;
14. Chief Secretary, Government of Sikkim, Gangtok;
15. Secretary, Home Department, Government of Sikkim, Gangtok;
16. Director General of Police, Police Headquarters, Gangtok;
17. P.A to Registrar General, High Court of Sikkim, Gangtok;
18. P.A. to Central Project Coordinator, High Court of Sikkim, Gangtok;
19. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice, High Court of Sikkim;
20. All District & Sessions Judges, Sikkim;
21. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
22. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
23. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
24. Deputy Director, Sikkim Judicial Academy, Gangtok;
25. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
26. All Civil Judge-cum-Judicial Magistrates, Sikkim;
27. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
28. President, Bar Association of Sikkim, Gangtok;
29. President, Namchi Bar Association, Namchi;
30. Deputy Solicitor General of India, Gangtok;
31. Additional Secretary, Home Department for publication in the Government Gazette;
32. All Section In-charge, High Court of Sikkim, Gangtok;
33. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
34. Notice Board
35. Guard file and
36. File

  
**JOINT REGISTRAR**